

Renewal Mission (JNNURM) has been launched on 03.12.2005 for 7 years duration for reforms driven, fast track, planned development of identified cities with focus on efficiency in urban infrastructure/services delivery mechanism, community participation and accountability of Urban Local Bodies (ULBs)/Parastatals towards citizens. The Mission seeks to ensure sustainable development by securing effective linkages between asset creation and asset management so that the infrastructural services created in the cities, are not only maintained efficiently but also become self-sustainable over time. Under JnNURM no agreement with other countries to have been made.

Funds allocated to Uttarakhand under PYKKA

†1544. SHRI MAHENDRA SINGH MAHRA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the programmes organized under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) during the financial years, 2010-11 and 2011-12 in the States of the country including the State of Uttarakhand and the funds allocated to the States for this purpose;

(b) whether the results has been satisfactory; if so, the number of players benefited, State-wise;

(c) whether this Ministry would allocate additional funds for infrastructural development keeping in view the topography of the hilly States of the country; and

(d) if not, whether alternate arrangement is being made?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) The State-wise/Year-wise detailed position of the competitions organized under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) during the financial years 2010-11 and 2011-12 are given in Statement (*See* below).

(b) Yes, Sir. The State-wise position of the players who participated in the competitions held under the PYKKA Scheme is given in Statement-II (*See* below).

(c) and (d) Under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA), there is already a provision of central assistance for development of basic sports infrastructure at the level of Village Panchayat and Block Panchayat in the country

†Original notice of the question was received in Hindi.

including in the hilly States. Also, since sports is a State subject, the primary responsibility for development of sports is that of the State Governments. The Central Government complements and supplements the efforts of the State Governments.

Statement-I

State-wise details of proposals approved for conduct of annual competitions under PYKKA Scheme during the years 2010-2011, 2011-2012

(Rs. in crore)

Sl. No	Name of State	2010-11		2011-12	
		Proposals approved	Amount released	Proposals approved	Amount released
1	2	3	4	5	6
1.	Andhra Pradesh	01	11.26	-	-
2.	Arunachal Pradesh	01	2.05	-	-
3.	Assam	02	3.34	-	-
4.	Bihar	01	6.19	-	-
5.	Chhattisgarh	01	2.01	02	2.23
6.	Goa	02	0.26	-	-
7.	Gujarat	01	2.69	-	-
8.	Haryana	02	1.81	02	1.60
9.	Himachal Pradesh	02	1.33	02	1.23
10.	Jammu and Kashmir	01	2.10	-	-
11.	Jharkhand	02	3.16	-	-
12.	Karnataka	02	2.94	01	2.17
13.	Kerala	01	1.32	01	0.23
14.	Madhya Pradesh	02	4.79	02	4.92

1	2	3	4	5	6
15.	Maharashtra	02	4.36	-	-
16.	Manipur				
17.	Meghalaya	02	0.79	01	0.09
18.	Mizoram	02	0.71	01	0.10
19.	Nagaland	01	0.13	-	-
20.	Orissa	02	4.27	-	-
21.	Punjab	02	1.85	-	-
22.	Rajasthan	-	-	01	1.72
23.	Sikkim	-	-	02	1.20
24.	Tamil Nadu	02	5.10	-	-
25.	Tripura	03	0.78	03	0.79
26.	Uttar Pradesh	01	9.47	01	8.20
27.	Uttrakhand	02	1.47	02	1.39
28.	West Bengal	01	3.31	-	-
	UTs	-	-	-	-
29.	A and N Islands	-	-	-	-
30.	Chandigarh	01	0.03	-	-
31.	Lakshadweep	-	-	-	-
32.	Puducherry	-	-	-	-
33.	NYKS (rural competitions)	-	3.22	-	-
34.	NYKS (inter-school competitions)	-	7.31	-	-
35.	(SAI) for National Competitions	-	-	2	5.10
	TOTAL	42	88.05	23	30.97

Statement

*State-wise number of participants in annual sports competitions under PYKKA
held during 2010-2011 and 2011-2012*

Sl. No.	Name of State/UT	2010-11 (Annual Competitions)			2011-12 (Annual Competitions)		
		No. of participants			No. of participants		
		Men	Women	Total	Men	Women	Total
1	2	3	4	5	6	7	8
1	Andhra Pradesh	339848	318971	658819	188692	1,36,711	325403
2	Arunachal Pradesh	1638	1170	2808	12588	9,622	22210
3	Assam	9724	5488	15212	76359	46,208	122567
4	Bihar	105738	65428	171166	-	-	0
5	Chhattisgarh	60102	40298	100400	64649	83,101	147750
6	Goa	1743	1542	3285	-	-	0
7	Gujarat	7523	5791	13314	-	-	0
8	Haryana	90129	81865	171994	55462	65,739	121201
9	Himachal Pradesh	19120	26095	45215	24000	23,159	47159

Written Answers to

[6 December, 2012]

Unstarred Questions

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1	2	3	4	5	6	7	8
10	Jammu and Kashmir	53850	6634	60484	45231	9,003	54234
11	Jharkhand	8709	6348	15057	-	-	0
12	Karnataka	90884	109802	200686	82443	1,22,044	204487
13	Kerala	41623	23277	64900	60209	31,643	91852
14	Madhya Pradesh	117471	89111	206582	109426	95,274	204700
15	Maharashtra	181062	141011	322073	130860	1,23,891	254751
16	Manipur	4745	2912	7657	-	-	0
17	Meghalaya	18871	16715	35586	-	-	0
18	Mizoram	26473	21489	47962	13239	7,771	21010
19	Nagaland	4943	23478	28421	-	-	0
20	Orissa	122030	121510	243540	-	-	0
21	Punjab	82411	55594	138005	68655	49,925	118580
22	Rajasthan	67581	30994	98575	-	-	0
23	Sikkim	1542	955	2497	30139	25,950	56089

24	Tamil Nadu	392306	398490	790796	157202	98830	256032
25	Tripura	13800	18664	32464	9710	16825	26535
26	Uttar Pradesh	398733	180957	579690	347261	210921	558182
27	Uttrakhand	78762	67063	145825	126935	33771	160706
28	West Bengal	66737	25589	92326	39350	19135	58485
	UTs						
29	Andaman and Nicobar Islands	148	148	296			
30	Chandigarh	827	541	1368			
31	Dadra and Nagar Haveli	623	503	1126			
32	Daman and Diu	810	123	933			
33	Delhi	4557	3626	8183			
34	Puducherry	2437	1651	4088			
TOTAL		2417500	18,93,833	4311333	1642410	12,09,523	2851933

Only participants of national level competitions.